

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1115
TO BE ANSWERED ON 08TH FEBRUARY, 2019**

ADOPTION OF AB-PMJAY SCHEME BY STATES

1115. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether all the State Governments have adopted Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY);
- (b) if so, the details thereof; and
- (c) the number of people who have benefited since the launch of the scheme, State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): 33 States/UTs have signed Memorandum of Understanding (MoU) with National Health Agency, the agency setup by Government for implementation of Pradhan Mantri Jan Arogya Yojana (PMJAY). Only State Governments of Telangana, Odisha, and Union Territory of Delhi have not signed the MoU. Out of these 33 State/UTs, 29 State/UTs are implementing PMJAY.

(c): The number of hospitalization under PMJAY since its launch till 04.02.2019 is 10,59,693.